

**IN THE HIGH COURT OF JHARKHAND AT RANCHI  
W.P. (C) No.1657 of 2020**

-----  
M/s Shree Dadisah Metals Pvt. Ltd. .... Petitioner  
Versus  
Jharkhand Urja Vikas Nigam Ltd. & Others  
... Respondents

**CORAM : HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI**

For the Petitioner : Mr. Dhananjay Kr. Pathak., Advocate  
For the Respondent-JUVNL: Mr. Sachin Kumar, Advocate

-----  
**12/26.03.2021** Heard Mr. Dhananjay Kr. Pathak, learned counsel for the petitioner and Mr. Sachin Kumar, learned counsel appearing for the respondent-JUVNL.

This writ petition has been heard through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

In order dated 12.03.2021 due to typographical error the nomenclature of the writ petition has been typed as WP.(S) whereas it should be W.P.(C).

Let it be read as W.P.(C) in place of W.P.(S) in order date 12.03.2021.

The order dated 12.03.2021 is modified to the above extent.

Post the matter on 09.04.2021.

**(Sanjay Kumar Dwivedi, J.)**

Satyarthi/-